

**Control in Jammu & Kashmir by the**  
 Pakistan troops during the last two  
 months. However there have been  
 some cases of unprovoked firing by  
 Pakistan troops across the Line of  
 Control.

(b) No, Sir.

**Visit of US team for transfer to  
 technology for the LCA**

2054. SHRIMATI KRISHNA KAUL:  
 Will the Minister of DEFENCE be  
 pleased to state:

(a) whether a US team recently  
 visited India to work out details for  
 the transfer of technology, to help  
 India to make its own light combat  
 aircraft (LCA); and

(b) if so, what are the details of  
 the decision taken?

THE MINISTER OF STATE IN THE  
 DEPARTMENT OF DEFENCE PRO-  
 DUCTION AND SUPPLIES IN THE  
 MINISTRY OF DEFENCE (SHRI  
 SHIVRAJ PATIL): (a) Yes, Sir. A  
 delegation from the US Govt. visited  
 India during November 9—14, 1987. It was  
 composed of scientists/engineers from  
 the laboratories of the US Air Force  
 and officers who will be manning the  
 'single window' for LCA-related export  
 clearance. The single window is the  
 US Air Force.

(b) The discussions focussed on the  
 methods of implementing laboratory-  
 to-laboratory cooperation for acqui-  
 sition and absorption of advanced aeronau-  
 tics technologies like digital flight con-  
 trol, avionics systems integration &  
 simulation, and composite materials.  
 Prospects of considering USA as a  
 source for components, systems etc.  
 which are not yet produced indigenou-  
 sly were also considered. The procu-  
 rement or progressive manufacture of  
 such items will be governed by techno-  
 economic considerations consistent  
 with our national interest.

**Lok Adalats to settle dowry cases**

2055. SHRI KAPIL VERMA:

SHRI GANESHWAR KU-  
 SUM:

Will the Minister of LAW AND  
 JUSTICE be pleased to state:

(a) whether Government propose to  
 hold Lok Adalats to settle dowry cases;  
 and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE  
 MINISTRY OF LAW AND JUSTICE  
 (SHRI H. R. BHARDWAJ): (a) and  
 (b) Lok Adalats settle matrimonial  
 cases involving dowry disputes also  
 alongwith other cases.

**Permission to Manufacture CTV Tubes**

2056. SHRI RAMSINGHBHAI  
 PATALIYABHAI RATHVAKOLI:  
 Will the PRIME MINISTER be pleas-  
 ed to state:

(a) whether a number of public and  
 private sector companies, industries  
 and concerns have asked for permis-  
 sion to manufacture colour TV tubes;

(b) if so, what are the details  
 thereof;

(c) what is the number of com-  
 panies which have been given permis-  
 sion and those which have been denied  
 such permission, stating the reasons  
 for grant or denial of permission;

(d) what is the current price of  
 each type of colour TV tubes and also  
 as on 1st January, 1986 and 1st Janu-  
 ary, 1987; and

(e) what is the production and  
 requirement of colour TV tubes in the  
 country and the number of colour TV  
 tubes which were imported during 1st  
 January, 1985 to 31st October, 1987,  
 stating the amount of foreign exchange  
 given thereon?

THE MINISTER OF STATE IN THE  
 MINISTRY OF SCIENCE AND TECH.

NOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) and (c) The item is delicensed. Details of companies who have applied for FC/CG to manufacture Coloud Picture Tubes and the decision on each of them with reasons for approval/denial are given below:—

S. No.	Name of the Applicant	Decision	Reasons for Rejection /Approval.
1	M/s. Punjab Display Devices Ltd. (Now M/s. JCT Electronics Ltd.)	Approved	FC with reputed collaborator with reasonable terms.
2	M/s. Uptron Colour Picture Tubes Ltd.	Do	Do
3	M/s. Samtel Colour Ltd.	Do	Do
4	Shri Raghu Sudon	Rejected	1. A firm offer from the collaborator was not available. 2. It was also not clear whether the Korean collaborator had clearance from their Japanese Licensor.
5	M/s. Andhra Pradesh Electronics Development Corpn. Ltd. (APEDC).	}	Decision not yet taken.
	M/s. Jammu & Kashmir State Industrial Development Corpn., Ltd. (J & KSIDC).		
7	M/s. Rajasthan Industrial Investment Corpn. Ltd. (RIICO).		

In addition, Bharat Electronics Ltd., have also applied for a letter of intent because the location proposed is within the standard urban area limit of Bangalore and thus not covered under the delicensing provisions. A decision on their application is yet to be taken.

(d) The current price of the tubes of M/s. Uptron Colour Picture Tubes Ltd. is Rs. 1750/- and that of M/s. Punjab Display Devices Ltd. (now M/s. JCT Electronics Ltd.) is Rs. 1745/-. Since, the first phase of production based on yamming started only in 1987, the question of providing the price of these tubes on 1st January,

1986 and 1st January, 1987 does not arise.

(e) Production of Colour TV Picture Tubes has not yet started. However, fixing and adjusting the yoke (called yamming) on to the Colour Picture Tubes has started in two units and upto 31st October, 1987 65529 tubes were yammed locally. It is estimated that approximately 2.75 million Colour Picture Tubes have been imported during 1st January, 1985 to 31st October, 1987 with a total foreign exchange spending of approximately Rs. 220/- crores.